

{Translation}

Migrant Child Labour

*466. SHRI SURYA NARAYAN YADAV : Will the Minister of LABOUR be pleased to state :

(a) whether children in large number are sent from Bihar as labourers to other States, where they are being exploited;

(b) if so, the details thereof; and

(c) the steps taken by the Government to check such exploitation and the policy proposed to be adopted for the future ?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P. A. SANGMA) : (a) to (c) Instances have come to notice where children below 14 years of age from Bihar were found working on carpet weaving looms in the adjoining districts of Uttar Pradesh. Apart from the fact that working of children below the age of 14 years in carpet weaving is legally prohibited, it was noted that in some cases such children suffered from exploitative conditions at the hands of the employers. A writ petition on the subject is presently pending consideration before the Hon'ble Supreme Court and the Court through its Order dated August 1, 1991, has appointed a fact-finding

committee of three advocates for the purpose of ascertaining the particulars of bonded children in the carpet manufacturing area of Mirzapur and the concerned belt of Palamau and have directed the State Governments of Uttar Pradesh and Bihar as well as Collectors of Mirzapur (Uttar Pradesh) and Palamau (Bihar) for giving the requisite support to the Committee for its work.

Amount Sanctioned for SC/ST Sub-Plan in Bihar

3218. SHRI LALIT ORAON : Will the Minister of WELFARE be pleased to state :

(a) the details of amount allocated for Scheduled Tribes Sub-Plan in Tribal areas of Bihar under plan and non-plan schemes during the last three financial years;

(b) the details of amount spent/surrendered out of the allocated funds; and

(c) the details of amount diverted from plan to non-plan heads and from non-plan to plan heads ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) Outlays and expenditure reported by Bihar Govt. under Tribal Sub-Plan (TSP) during the last 3 years are as under :

(Rs. in Crores)

Year	Outlay	Expenditure
1. 1988-89	326.14	320.43
2. 1989-90	366.72	353.35
3. 1990-91	493.30	*393.30 (*Anticipated)

(b) and (c) No surrender or diversion of funds has been reported by the State Govt. of Bihar.

them with relevant topics in the text-books of different subjects for all stages of school education.

[English]

Homes for the Aged

3219. DR. KARTIKESWAR PATRA : Will the Minister of WELFARE be pleased to state :

(a) whether the Government are assisting the States for providing home for the aged; and

(b) if so, the details thereof ?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI) : (a) No, Sir.

(b) Does not arise.

Chapter on Ecology and Environment In Text Books

3220. SHRI SUSHIL CHANDRA VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Union Government propose to issue guidelines to the State Governments to introduce atleast two chapters on ecology and environment in the text books of each language from the primary stage onwards; and

(b) if so, the details thereof ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) No, Sir. However, the concepts related to Ecology and Environment are suitably covered by integrating

Allocation of Funds for Preservation and Promotion of Tribal Languages

3211. SHRI BHAGEY GOBARDHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether funds have not been allocated for preservation and development of tribal languages so far;

(b) the total number of tribal languages in the country; and

(c) whether all these tribal languages are proposed to be promoted as a part of cultural heritage of tribals ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) A Sum of Rs. 1839.80 lakhs has been tentatively allocated for development of modern Indian Languages including tribal languages for the current financial year.

(b) and (c) The Central Institute of Indian Languages, subordinate office of the Department has taken up study of some tribal languages for their development.

A list of three major mother tongues in the States/UTs spoken by Scheduled Tribes having more than 5000 population has been given in Statements 1(a) and 1(b) of Census of India 1981 (Series-I India) Part-IX (ii), copies of which are available in the Parliament Library.